Title: Regarding delay in response on the part of the government to the Member"s demand for a CBI investigation into the matter of alledged corruptions and irregularities in Kumbakonam based city Union Bank, Tamil Nadu.

SHRI P. MOHAN (MADURAI): Sir, I had raised the matter of alleged corruption and irregularities in Kumbakonam based City Union Bank, Tamil Nadu, in the House on $10^{\text {th }}$ May, 2000 under Special Mention and had demanded a CBI investigation into the matter. I had also written a letter to the hon. Finance Minister in this connection. I regret to say that no reply has been received from
*Not Recorded.
the Government on the action taken in the matter. This raises serious doubts about Government's so called crusade against corruption....(Interruptions)

श्री प्रि्यरंजन दा्समुंशी : पहले कमिटमैंट ले लें कि तेल के दाम बढ़ाएंगे तो ठाकरे जी को बुला कर सपोर्ट विदड्रा कर लेंगे। ...(व्य्वधान)
MR. DEPUTY-SPEAKER: What is this, Shri Dasmunsi? I have called Shri Chakravarty.
...(Interruptions)
SHRI P. MOHAN (MADURAI): Sir, it gives rise to suspicion that perpetrators of corruption involving public funds might be receiving support from the powers that be.

Besides the alleged writing off of Rs. 15 crore, there are serious complaints of corruption against the Chief General Manager of City Union Bank...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.
(Interruptions)*
MR. DEPUTY-SPEAKER: All `Mohans' are like this. Why are you reading from the paper? During `Zero Hour', Members are not allowed to read. बहुत देर से रीडिंग कर रहे हैं।
...(व्य्वधान)
*Not Recorded.

MR. DEPUTY-SPEAKER: Nothing will go on record except what Shri Chaturvedi says.

> (Interruptions)*

MR. DEPUTY-SPEAKER: Shri Rawale, nothing is going on record.
(Interruptions)*

